

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:751
ANSWERED ON:14.08.2012
FUNDS FOR CONSTRUCTION OF QUARTERS
Dhruvanarayana Shri R.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has sanctioned any funds to the Central Paramilitary Forces (CPMF) for the construction of their quarters in the country including Karnataka; and

(b) if so, the details thereof and the total funds sanctioned, released and utilized separately in the XIth and XIIth Plan Period, year-wise and force wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): Government has sanctioned funds to Central Armed Police Forces (CAPFs) under Residential Building (Plan and Non Plan) scheme, for construction of quarters, at the approved Key Location Plan (KLP) across the country, including Karnataka.

(b): Details are given at Annexure-I and Annexure-II.